



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

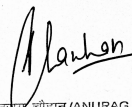
SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 08/2025-26 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT on 18.12.2025 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 420 applications were considered by the IMWG , out of which total 114 cases were approved (out of which 60 approved on *post-facto* basis, 08 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 20 applications approved subject to clear and unconditional NOC of one IMWG members). 04 applications have been dropped and 02 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 311 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address.

S.N	File/Name	Present Status
1.	HQRSCMTAPPLY00002246AM25	Deferred
2.	HQRSCMTAPPLY00002371AM25	Deferred
3.	HQRSCMTAPPLY00002840AM25	Deferred
4.	HQRSCMTAPPLY00002841AM25	Deferred
5.	HQRSCMTAPPLY00002921AM25	Rejected
6.	HQRSCMTAPPLY00003002AM25	Deferred
7.	HQRSCMTAPPLY00000071AM26	Deferred
8.	HQRSCMTAPPLY00000267AM26	Deferred
9.	HQRSCMTAPPLY00000311AM26	Deferred
10.	HQRSCMTAPPLY00000314AM26	Deferred
11.	HQRSCMTAPPLY00000324AM26	Deferred
12.	HQRSCMTAPPLY00000340AM26	Deferred
13.	HQRSCMTAPPLY00000366AM26	Deferred
14.	HQRSCMTAPPLY00000412AM26	Deferred


अनुराग चौहान/ANURAG CHAUHAN
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
वाणिज्य भवन, नई दिल्ली
Vanijya Bhawan, New Delhi

15.	HQRSCMTAPPLY00000413AM26	Deferred
16.	HQRSCMTAPPLY00000432AM26	Deferred
17.	HQRSCMTAPPLY00000454AM26	Deferred
18.	HQRSCMTAPPLY00000470AM26	Deferred
19.	HQRSCMTAPPLY00000485AM26	Deferred
20.	HQRSCMTAPPLY00000567AM26	Deferred
21.	HQRSCMTAPPLY00000619AM26	Deferred
22.	HQRSCMTAPPLY00000621AM26	Deferred
23.	HQRSCMTAPPLY00000635AM26	Deferred
24.	HQRSCMTAPPLY00000660AM26	Deferred
25.	HQRSCMTAPPLY00000681AM26	DROPPED
26.	HQRSCMTAPPLY00000695AM26	DROPPED
27.	HQRSCMTAPPLY00000747AM26	DROPPED
28.	HQRSCMTAPPLY00000772AM26	Approved subject to receipt of clear and un-conditional NOC of one agency

29.	HQRSCMTAPPLY00000777AM26	DROPPED
30.	HQRSCMTAPPLY00000805AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
31.	HQRSCMTAPPLY00000821AM26	Deferred
32.	HQRSCMTAPPLY00000827AM26	Deferred
33.	HQRSCMTAPPLY00000831AM26	Deferred
34.	HQRSCMTAPPLY00000850AM26	Deferred
35.	HQRSCMTAPPLY00000862AM26	Deferred
36.	HQRSCMTAPPLY00000870AM26	Deferred

37.	HQRSCMTAPPLY00000892AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
38.	HQRSCMTAPPLY00000894AM26	Deferred
39.	HQRSCMTAPPLY00000905AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
40.	HQRSCMTAPPLY00000959AM26	Deferred.
41.	HQRSCMTAPPLY00000975AM26	Deferred
42.	HQRSCMTAPPLY00001000AM26	Deferred
43.	HQRSCMTAPPLY00001009AM26	Deferred
44.	HQRSCMTAPPLY00001017AM26	Deferred
45.	HQRSCMTAPPLY00001024AM26	Deferred
46.	HQRSCMTAPPLY00001028AM26	Deferred
47.	HQRSCMTAPPLY00001029AM26	Deferred
48.	HQRSCMTAPPLY00001076AM26	Deferred
49.	HQRSCMTAPPLY00001079AM26	Deferred
50.	HQRSCMTAPPLY00001080AM26	Deferred
51.	HQRSCMTAPPLY00001081AM26	Deferred
52.	HQRSCMTAPPLY00001082AM26	Deferred
53.	HQRSCMTAPPLY00001089AM26	Deferred
54.	HQRSCMTAPPLY00001090AM26	Deferred
55.	HQRSCMTAPPLY00001098AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
56.	HQRSCMTAPPLY00001106AM26	Deferred
57.	HQRSCMTAPPLY00001107AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
58.	HQRSCMTAPPLY00001109AM26	Deferred
59.	HQRSCMTAPPLY00001110AM26	Deferred

60.	HQRSCMTAPPLY00001112AM26	Deferred
61.	HQRSCMTAPPLY00001113AM26	Deferred
62.	HQRSCMTAPPLY00001114AM26	Deferred
63.	HQRSCMTAPPLY00001115AM26	Deferred
64.	HQRSCMTAPPLY00001127AM26	Deferred
65.	HQRSCMTAPPLY00001135AM26	Deferred
66.	HQRSCMTAPPLY00001137AM26	Deferred
67.	HQRSCMTAPPLY00001138AM26	Deferred
68.	HQRSCMTAPPLY00001140AM26	Deferred
69.	HQRSCMTAPPLY00001141AM26	Deferred
70.	HQRSCMTAPPLY00001142AM26	Deferred
71.	HQRSCMTAPPLY00001145AM26	Deferred
72.	HQRSCMTAPPLY00001150AM26	Deferred
73.	HQRSCMTAPPLY00001165AM26	Deferred
74.	HQRSCMTAPPLY00001179AM26	Deferred
75.	HQRSCMTAPPLY00001181AM26	Deferred
76.	HQRSCMTAPPLY00001183AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
77.	HQRSCMTAPPLY00001184AM26	Deferred
78.	HQRSCMTAPPLY00001186AM26	Deferred
79.	HQRSCMTAPPLY00001192AM26	Deferred
80.	HQRSCMTAPPLY00001196AM26	Deferred.
81.	HQRSCMTAPPLY00001203AM26	Deferred
82.	HQRSCMTAPPLY00001204AM26	Deferred
83.	HQRSCMTAPPLY00001206AM26	Deferred

84.	HQRSCMTAPPLY00001208AM26	Deferred
85.	HQRSCMTAPPLY00001211AM26	Approved subject to receipt of clear and un-conditional NOC of one agency

86.	HQRSCMTAPPLY00001219AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
87.	HQRSCMTAPPLY00001221AM26	Deferred
88.	HQRSCMTAPPLY00001222AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
89.	HQRSCMTAPPLY00001232AM26	Deferred
90.	HQRSCMTAPPLY00001239AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
91.	HQRSCMTAPPLY00001250AM26	Deferred
92.	HQRSCMTAPPLY00001257AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
93.	HQRSCMTAPPLY00001262AM26	Deferred
94.	HQRSCMTAPPLY00001271AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
95.	HQRSCMTAPPLY00001272AM26	Deferred
96.	HQRSCMTAPPLY00001276AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
97.	HQRSCMTAPPLY00001277AM26	Deferred
98.	HQRSCMTAPPLY00001278AM26	Deferred
99.	HQRSCMTAPPLY00001279AM26	Deferred
100.	HQRSCMTAPPLY00001280AM26	Deferred
101.	HQRSCMTAPPLY00001281AM26	Deferred
102.	HQRSCMTAPPLY00001282AM26	Deferred
103.	HQRSCMTAPPLY00001284AM26	Deferred

104.	HQRSCMTAPPLY00001285AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
105.	HQRSCMTAPPLY00001286AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
106.	HQRSCMTAPPLY00001288AM26	Deferred.
107.	HQRSCMTAPPLY00001292AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
108.	HQRSCMTAPPLY00001299AM26	Deferred
109.	HQRSCMTAPPLY00001300AM26	Deferred
110.	HQRSCMTAPPLY00001301AM26	Deferred
111.	HQRSCMTAPPLY00001304AM26	Deferred
112.	HQRSCMTAPPLY00001314AM26	Deferred
113.	HQRSCMTAPPLY00001318AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
114.	HQRSCMTAPPLY00001319AM26	Deferred
115.	HQRSCMTAPPLY00001323AM26	Deferred
116.	HQRSCMTAPPLY00001324AM26	Deferred
117.	QRSCMTAPPLY00001325AM26	Deferred
118.	HQRSCMTAPPLY00001326AM26	Deferred
119.	HQRSCMTAPPLY00001329AM26	Deferred
120.	HQRSCMTAPPLY00001330AM26	Deferred
121.	HQRSCMTAPPLY00001331AM26	Deferred
122.	HQRSCMTAPPLY00001333AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
123.	HQRSCMTAPPLY00001334AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
124.	HQRSCMTAPPLY00001335AM26	Deferred

125.	HQRSCMTAPPLY00001336AM26	Deferred
126.	HQRSCMTAPPLY00001338AM26	Deferred
127.	HQRSCMTAPPLY00001339AM26	Deferred
128.	HQRSCMTAPPLY00001350AM26	Deferred
129.	HQRSCMTAPPLY00001351AM26	Deferred
130.	HQRSCMTAPPLY00001358AM26	Deferred
131.	HQRSCMTAPPLY00001359AM26	Deferred
132.	HQRSCMTAPPLY00001363AM26	Deferred
133.	HQRSCMTAPPLY00001364AM26	Deferred
134.	HQRSCMTAPPLY00001375AM26	Deferred
135.	HQRSCMTAPPLY00001376AM26	Deferred
136.	HQRSCMTAPPLY00001388AM26	Deferred
137.	HQRSCMTAPPLY00001389AM26	Deferred
138.	HQRSCMTAPPLY00001390AM26	Deferred
139.	HQRSCMTAPPLY00001392AM26	Deferred
140.	HQRSCMTAPPLY00001393AM26	Deferred
141.	HQRSCMTAPPLY00001394AM26	Deferred
142.	HQRSCMTAPPLY00001395AM26	Deferred
143.	HQRSCMTAPPLY00001396AM26	Deferred
144.	HQRSCMTAPPLY00001398AM26	Deferred
145.	HQRSCMTAPPLY00001400AM26	Deferred
146.	HQRSCMTAPPLY00001406AM26	Deferred
147.	HQRSCMTAPPLY00001408AM26	Deferred
148.	HQRSCMTAPPLY00001409AM26	Deferred
149.	HQRSCMTAPPLY00001410AM26	Approved subject to receipt of clear and un-conditional NOC of one agency

150.	HQRSCMTAPPLY00001416AM26	Deferred
151.	HQRSCMTAPPLY00001419AM26	Deferred
152.	HQRSCMTAPPLY00001420AM26	Deferred
153.	HQRSCMTAPPLY00001423AM26	Deferred
154.	HQRSCMTAPPLY00001424AM26	Deferred
155.	HQRSCMTAPPLY00001434AM26	Deferred
156.	HQRSCMTAPPLY00001436AM26	Deferred
157.	HQRSCMTAPPLY00001437AM26	Deferred
158.	HQRSCMTAPPLY00001438AM26	Deferred
159.	HQRSCMTAPPLY00001439AM26	Deferred
160.	HQRSCMTAPPLY00001441AM26	Deferred
161.	HQRSCMTAPPLY00001442AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
162.	HQRSCMTAPPLY00001444AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
163.	HQRSCMTAPPLY00001445AM26	Deferred
164.	HQRSCMTAPPLY00001446AM26	Deferred
165.	HQRSCMTAPPLY00001447AM26	Deferred.
166.	HQRSCMTAPPLY00001448AM26	Deferred
167.	HQRSCMTAPPLY00001449AM26	Deferred
168.	HQRSCMTAPPLY00001450AM26	Deferred
169.	HQRSCMTAPPLY00001451AM26	Deferred
170.	HQRSCMTAPPLY00001452AM26	Deferred
171.	HQRSCMTAPPLY00001454AM26	Deferred
172.	HQRSCMTAPPLY00001455AM26	Deferred
173.	HQRSCMTAPPLY00001460AM26	Deferred

174.	HQRSCMTAPPLY00001462AM26	Deferred
175.	HQRSCMTAPPLY00001463AM26	Deferred
176.	HQRSCMTAPPLY00001464AM26	Deferred.
177.	HQRSCMTAPPLY00001466AM26	Deferred
178.	HQRSCMTAPPLY00001467AM26	Deferred
179.	HQRSCMTAPPLY00001479AM26	Deferred
180.	HQRSCMTAPPLY00001480AM26	Deferred
181.	HQRSCMTAPPLY00001482AM26	Deferred
182.	HQRSCMTAPPLY00001483AM26	Deferred.
183.	HQRSCMTAPPLY00001484AM26	Deferred
184.	HQRSCMTAPPLY00001490AM26	Deferred.
185.	HQRSCMTAPPLY00001491AM26	Deferred
186.	HQRSCMTAPPLY00001492AM26	Deferred
187.	HQRSCMTAPPLY00001493AM26	Deferred
188.	HQRSCMTAPPLY00001494AM26	Deferred
189.	HQRSCMTAPPLY00001495AM26	Deferred
190.	HQRSCMTAPPLY00001496AM26	Deferred
191.	HQRSCMTAPPLY00001497AM26	Deferred
192.	HQRSCMTAPPLY00001498AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
193.	HQRSCMTAPPLY00001499AM26	Deferred
194.	HQRSCMTAPPLY00001500AM26	Deferred
195.	HQRSCMTAPPLY00001502AM26	Deferred
196.	HQRSCMTAPPLY00001504AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
197.	HQRSCMTAPPLY00001505AM26	Deferred

198.	HQRSCMTAPPLY00001517AM26	Deferred
199.	HQRSCMTAPPLY00001518AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
200.	HQRSCMTAPPLY00001519AM26	Deferred.
201.	HQRSCMTAPPLY00001520AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
202.	HQRSCMTAPPLY00001521AM26	Deferred
203.	HQRSCMTAPPLY00001522AM26	Deferred
204.	HQRSCMTAPPLY00001526AM26	Deferred
205.	HQRSCMTAPPLY00001527AM26	Deferred
206.	HQRSCMTAPPLY00001534AM26	Deferred
207.	HQRSCMTAPPLY00001536AM26	Deferred
208.	HQRSCMTAPPLY00001538AM26	Deferred
209.	HQRSCMTAPPLY00001539AM26	Deferred
210.	HQRSCMTAPPLY00001547AM26	Deferred
211.	HQRSCMTAPPLY00001557AM26	Deferred
212.	HQRSCMTAPPLY00001572AM26	Deferred.
213.	HQRSCMTAPPLY00001573AM26	Deferred
214.	HQRSCMTAPPLY00001582AM26	Deferred.
215.	HQRSCMTAPPLY00001583AM26	Deferred
216.	HQRSCMTAPPLY00001584AM26	Deferred
217.	HQRSCMTAPPLY00001585AM26	Deferred
218.	HQRSCMTAPPLY00001586AM26	Deferred
219.	HQRSCMTAPPLY00001587AM26	Deferred
220.	HQRSCMTAPPLY00001588AM26	Deferred
221.	HQRSCMTAPPLY00001589AM26	Deferred

222.	HQRSCMTAPPLY00001590AM26	Deferred
223.	HQRSCMTAPPLY00001595AM26	Deferred
224.	HQRSCMTAPPLY00001605AM26	Deferred
225.	HQRSCMTAPPLY00001610AM26	Deferred
226.	HQRSCMTAPPLY00001613AM26	Deferred
227.	HQRSCMTAPPLY00001614AM26	Deferred
228.	HQRSCMTAPPLY00001615AM26	Deferred
229.	HQRSCMTAPPLY00001616AM26	Deferred
230.	HQRSCMTAPPLY00001620AM26	Deferred
231.	HQRSCMTAPPLY00001621AM26	Deferred
232.	HQRSCMTAPPLY00001623AM26	Deferred
233.	HQRSCMTAPPLY00001624AM26	Deferred
234.	HQRSCMTAPPLY00001627AM26	Deferred
235.	HQRSCMTAPPLY00001628AM26	Deferred
236.	HQRSCMTAPPLY00001629AM26	Deferred
237.	HQRSCMTAPPLY00001631AM26	Deferred
238.	HQRSCMTAPPLY00001634AM26	Deferred
239.	HQRSCMTAPPLY00001635AM26	Deferred
240.	HQRSCMTAPPLY00001636AM26	Deferred
241.	HQRSCMTAPPLY00001637AM26	Deferred
242.	HQRSCMTAPPLY00001644AM26	Deferred
243.	HQRSCMTAPPLY00001645AM26	Deferred
244.	HQRSCMTAPPLY00001646AM26	Deferred
245.	HQRSCMTAPPLY00001647AM26	Deferred
246.	HQRSCMTAPPLY00001648AM26	Deferred

247.	HQRSCMTAPPLY00001651AM26	Deferred
248.	HQRSCMTAPPLY00001661AM26	Deferred
249.	HQRSCMTAPPLY00001662AM26	Deferred
250.	HQRSCMTAPPLY00001664AM26	Deferred
251.	HQRSCMTAPPLY00001665AM26	Deferred
252.	HQRSCMTAPPLY00001667AM26	Deferred
253.	HQRSCMTAPPLY00001668AM26	Deferred
254.	HQRSCMTAPPLY00001669AM26	Deferred
255.	HQRSCMTAPPLY00001672AM26	Deferred
256.	HQRSCMTAPPLY00001673AM26	Deferred
257.	HQRSCMTAPPLY00001674AM26	Deferred
258.	HQRSCMTAPPLY00001676AM26	Deferred
259.	HQRSCMTAPPLY00001691AM26	Deferred
260.	HQRSCMTAPPLY00001694AM26	Deferred.
261.	HQRSCMTAPPLY00001696AM26	Deferred
262.	HQRSCMTAPPLY00001697AM26	Deferred
263.	HQRSCMTAPPLY00001698AM26	Deferred
264.	HQRSCMTAPPLY00001702AM26	Deferred
265.	HQRSCMTAPPLY00001723AM26	Deferred
266.	HQRSCMTAPPLY00001727AM26	Deferred
267.	HQRSCMTAPPLY00001734AM26	Deferred
268.	HQRSCMTAPPLY00001736AM26	Deferred
269.	HQRSCMTAPPLY00001748AM26	Deferred
270.	HQRSCMTAPPLY00001755AM26	Deferred
271.	HQRSCMTAPPLY00001756AM26	Deferred

272.	HQRSCMTAPPLY00001767AM26	Deferred
273.	HQRSCMTAPPLY00001769AM26	Deferred
274.	HQRSCMTAPPLY00001738AM26	Deferred
275.	HQRSCMTAPPLY00001740AM26	Deferred
276.	HQRSCMTAPPLY00001766AM26	Deferred
277.	HQRSCMTAPPLY00001788AM26	Deferred
278.	HQRSCMTAPPLY00001775AM26	Deferred
279.	HQRSCMTAPPLY00001733AM26	Deferred
280.	HQRSCMTAPPLY00001732AM26	Deferred
281.	HQRSCMTAPPLY00001746AM26	Deferred
282.	HQRSCMTAPPLY00001747AM26	Deferred
283.	HQRSCMTAPPLY00001750AM26	Deferred
284.	HQRSCMTAPPLY00001800AM26	Deferred
285.	HQRSCMTAPPLY00001801AM26	Deferred
286.	HQRSCMTAPPLY00001780AM26	Deferred
287.	HQRSCMTAPPLY00001792AM26	Deferred
288.	HQRSCMTAPPLY00001785AM26	Deferred
289.	HQRSCMTAPPLY00001786AM26	Deferred
290.	HQRSCMTAPPLY00001804AM26	Deferred
291.	HQRSCMTAPPLY00001807AM26	Deferred
292.	HQRSCMTAPPLY00001802AM26	Deferred
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294.	HQRSCMTAPPLY00001793AM26	Deferred
295.	HQRSCMTAPPLY00001805AM26	Deferred
296.	HQRSCMTAPPLY00001806AM26	Deferred

297.	HQRSCMTAPPLY00001808AM26	Deferred
298.	HQRSCMTAPPLY00001810AM26	Deferred
299.	HQRSCMTAPPLY00001741AM26	Deferred
300.	HQRSCMTAPPLY00001777AM26	Deferred
301.	HQRSCMTAPPLY00001811AM26	Deferred
302.	HQRSCMTAPPLY00001813AM26	Deferred
303.	HQRSCMTAPPLY00001814AM26	Deferred
304.	HQRSCMTAPPLY00001759AM26	Deferred
305.	HQRSCMTAPPLY00001776AM26	Deferred
306.	HQRSCMTAPPLY00001764AM26	Deferred
307.	HQRSCMTAPPLY00001823AM26	Deferred
308.	HQRSCMTAPPLY00001758AM26	Deferred
309.	HQRSCMTAPPLY00001815AM26	Deferred
310.	HQRSCMTAPPLY00001794AM26	Deferred
311.	HQRSCMTAPPLY00001795AM26	Deferred
312.	HQRSCMTAPPLY00001751AM26	Deferred
313.	HQRSCMTAPPLY00001752AM26	Deferred
314.	HQRSCMTAPPLY00001745AM26	Deferred
315.	HQRSCMTAPPLY00001824AM26	Deferred
316.	HQRSCMTAPPLY00001822AM26	Deferred
317.	HQRSCMTAPPLY00001817AM26	Deferred
318.	HQRSCMTAPPLY00001761AM26	Deferred
319.	HQRSCMTAPPLY00001782AM26	Deferred
320.	HQRSCMTAPPLY00001760AM26	Deferred
321.	HQRSCMTAPPLY00001743AM26	Deferred

322.	HQRSCMTAPPLY00001783AM26	Deferred
323.	HQRSCMTAPPLY00001739AM26	Deferred
324.	HQRSCMTAPPLY00001848AM26	Deferred
325.	HQRSCMTAPPLY00001853AM26	Deferred
326.	HQRSCMTAPPLY00001825AM26	Deferred
327.	HQRSCMTAPPLY00001833AM26	Deferred

4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below .

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00002224AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00002337AM25	Rejected
3.	HQRSCMTAPPLY00003099AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	HQRSCMTAPPLY00000116AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	HQRSCMTAPPLY00003205AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
6.	HQRSCMTAPPLY00003212AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	HQRSCMTAPPLY00000002AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	HQRSCMTAPPLY00000241AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	HQRSCMTAPPLY00000034AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	HQRSCMTAPPLY00000322AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	HQRSCMTAPPLY00002955AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	HQRSCMTAPPLY00000066AM26	Approved subject to receipt of clear and

		un-conditional NOC of one agency
13.	HQRSCMTAPPLY00000459AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	HQRSCMTAPPLY00000532AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00000683AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	HQRSCMTAPPLY00000773AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	HQRSCMTAPPLY00000866AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	HQRSCMTAPPLY00000059AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	HQRSCMTAPPLY00000599AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	HQRSCMTAPPLY00000737AM26	Approved subject to receipt of clear and un-conditional NOC of one agency

4. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00003132AM25	Approved
2.	HQRSCMTAPPLY00000031AM26	Deferred
3.	HQRSCMTAPPLY00002679AM25	Approved
4.	HQRSCMTAPPLY00000438AM26	Deferred
5.	HQRSCMTAPPLY00000439AM26	Approved
6.	HQRSCMTAPPLY00000298AM26	Deferred
7.	HQRSCMTAPPLY00000720AM26	Approved

8.	HQRSCMTAPPLY00000622AM26	Approved
9.	HQRSCMTAPPLY00000955AM26	Approved
10.	HQRSCMTAPPLY00001032AM26	Approved
11.	HQRSCMTAPPLY00001083AM26	Approved
12.	HQRSCMTAPPLY00001418AM26	Approved
13.	HQRSCMTAPPLY00001453AM26	Approved

6. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00000449AM26	Post Facto Approval
2.	HQRSCMTAPPLY00000226AM26	Post Facto Approval
3.	HQRSCMTAPPLY00000227AM26	Post Facto Approval
4.	HQRSCMTAPPLY00000615AM26	Post Facto Approval
5.	HQRSCMTAPPLY00000654AM26	Post Facto Approval
6.	HQRSCMTAPPLY00000733AM26	Post Facto Approval
7.	HQRSCMTAPPLY00001754AM26	Post Facto Approval
8.	HQRSCMTAPPLY00001765AM26	Post Facto Approval
9.	HQRSCMTAPPLY00003197AM25	Post Facto Approval
10.	HQRSCMTAPPLY00000896AM26	Post Facto Approval
11.	HQRSCMTAPPLY00000898AM26	Post Facto Approval
12.	HQRSCMTAPPLY00001111AM26	Post Facto Approval

13.	HQRSCMTAPPLY00001152AM26	Post Facto Approval
14.	HQRSCMTAPPLY00001153AM26	Post Facto Approval
15.	HQRSCMTAPPLY00001154AM26	Post Facto Approval
16.	HQRSCMTAPPLY00001155AM26	Post Facto Approval
17.	HQRSCMTAPPLY00001156AM26	Post Facto Approval
18.	HQRSCMTAPPLY00001182AM26	Post Facto Approval
19.	HQRSCMTAPPLY00001185AM26	Post Facto Approval
20.	HQRSCMTAPPLY00001190AM26	Post Facto Approval
21.	HQRSCMTAPPLY00001198AM26	Post Facto Approval
22.	HQRSCMTAPPLY00001215AM26	Post Facto Approval
23.	HQRSCMTAPPLY00001225AM26	Post Facto Approval
24.	HQRSCMTAPPLY00001238AM26	Post Facto Approval
25.	HQRSCMTAPPLY00001251AM26	Post Facto Approval
26.	HQRSCMTAPPLY00001255AM26	Post Facto Approval
27.	HQRSCMTAPPLY00001256AM26	Post Facto Approval
28.	HQRSCMTAPPLY00001258AM26	Post Facto Approval
29.	HQRSCMTAPPLY00001259AM26	Post Facto Approval
30.	HQRSCMTAPPLY00001260AM26	Post Facto Approval
31.	HQRSCMTAPPLY00001261AM26	Post Facto Approval
32.	HQRSCMTAPPLY00001283AM26	Post Facto Approval
33.	HQRSCMTAPPLY00001287AM26	Post Facto Approval
34.	HQRSCMTAPPLY00001328AM26	Post Facto Approval
35.	HQRSCMTAPPLY00001337AM26	Post Facto Approval
36.	HQRSCMTAPPLY00001374AM26	Post Facto Approval
37.	HQRSCMTAPPLY00001402AM26	Post Facto Approval

38.	HQRSCMTAPPLY00001403AM26	Post Facto Approval
39.	HQRSCMTAPPLY00001411AM26	Post Facto Approval
40.	HQRSCMTAPPLY00001412AM26	Post Facto Approval
41.	HQRSCMTAPPLY00001413AM26	Post Facto Approval
42.	HQRSCMTAPPLY00001414AM26	Post Facto Approval
43.	HQRSCMTAPPLY00001417AM26	Post Facto Approval
44.	HQRSCMTAPPLY00001429AM26	Post Facto Approval
45.	HQRSCMTAPPLY00001486AM26	Post Facto Approval
46.	HQRSCMTAPPLY00001524AM26	Post Facto Approval
47.	HQRSCMTAPPLY00001579AM26	Post Facto Approval
48.	HQRSCMTAPPLY00001580AM26	Post Facto Approval
49.	HQRSCMTAPPLY00001581AM26	Post Facto Approval
50.	HQRSCMTAPPLY00001591AM26	Post Facto Approval
51.	HQRSCMTAPPLY00001592AM26	Post Facto Approval
52.	HQRSCMTAPPLY00001604AM26	Post Facto Approval
53.	HQRSCMTAPPLY00001607AM26	Post Facto Approval
54.	HQRSCMTAPPLY00001608AM26	Post Facto Approval
55.	HQRSCMTAPPLY00001617AM26	Post Facto Approval
56.	HQRSCMTAPPLY00001670AM26	Post Facto Approval
57.	HQRSCMTAPPLY00001763AM26	Post Facto Approval
58.	HQRSCMTAPPLY00001779AM26	Post Facto Approval
59.	HQRSCMTAPPLY00000991AM26	Post Facto Approval
60.	HQRSCMTAPPLY00001064AM26	Post Facto Approval

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.
